ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE ANTONY DOMINIC

DATE OF APPOINTMENT: 30.01.2007

DECLARED ASSETS

ASSETS OF THE JUDGE

| IMMOVABLE PROPERTY | | MOVABLES | | | | |
|--------------------|-------------|-------------------------------------|------------------------------|--------------------|--|--|
| Land | Buildings | Total Amount in Bank Deposits FD/SB | Gold & Silver (Weight) | Vehicles (Nos.) | Shares, Mutual Funds & others if any | |
| 24.5 CENTS | RESIDENTIAL | RS.8,35,055/- RS. 18,952/- | NIL | 1 | Rs.8,20,000/ - (Mutual Fund) Rs. 1,64,340/- (Provident Fund) Rs. 6 Lakhs (LIC) Rs. 5 Lakhs (ICICI) | |

LIABILITIES

Particulars:-

1. Housing Loan for Rs.10 lakhs and the balance due is Rs.9,31,711/-. (State Bank of India, KTDC Building, Shanmughan Road, Ernakulam)

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE SPOUSE : SMT. RINI ANTONY

DECLARED ASSETS

ASSETS OF THE SPOUSE

| IMMOVABLE PROPERTY | | MOVABLES | | | | |
|--------------------|-----------|--|------------------------------|--------------------|---|--|
| Land | Buildings | Total Amount in Bank Deposits FD/SB | Gold & Silver (Weight) | Vehicles (Nos.) | Shares, Mutual Funds & others if any | |
| Nil | Nil | Rs.1,31,937/- | 40 sovereigns | Nil | Shares and Mutual Funds Rs.88,000/- Insurance Policies Rs.2.75 lakhs | |

LIABILITIES

Nil

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE DEPENDENT

CHILDREN: DOMINIC ANTONY & MARIA ANTONY

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

| IMMOVABLE PROPERTY | | MOVABLES | | | |
|--------------------|-----------|---|------------------------------|--------------------|---|
| Land | Buildings | Total Amount in Bank Deposits FD/SB | Gold & Silver (Weight) | Vehicles (Nos.) | Shares, Mutual Funds & others if any |
| Nil | Nil | Rs.3,000/- (SB A/c) | Nil | Nil | Insurance Rs.5 lakhs |

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice